


	प्रेस प्रकाशनी PRESS RELEASE
संचार विभाग , केन्द्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001 DEPARTMENT OF COMMUNICATION , Central Office, S.B.S. Marg, Mumbai 400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279	 भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल email: helpdoc@rbi.org.in

March 3, 2008

Reserve Bank Cancels Certificate of Registration of Coastal Construction Leasing Private Limited

The Reserve Bank of India has on February 11, 2008 cancelled the certificate of registration granted to Coastal Construction Leasing Private Limited having its registered office at # 201, Regency House, 680, Somajiguda, Hyderabad – 500082 (since shifted to 4th Floor, Hotel Green Park, 7-1-26, Greenlands, Begumpet, Hyderabad - 500016) as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate, Coastal Construction Leasing Private Limited cannot transact the business of a non-banking financial institution.

In exercise of the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial institution. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

G. Raghuraj
Deputy General Manager

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